

**IN THE NATIONAL COMPANY LAW TRIBUNAL,  
NEW DELHI COURT III (SPECIAL BENCH)**

**Item No.301**

IA-5070/2021 C.A No. 1025/2020 IA-105/2021

In

IB-246(ND)/2019

**IN THE MATTER OF:**

M/s. Anant Associates Pvt. Ltd

.....APPLICANT/PETITIONER

**Vs.**

M/s. Arham Infratech Pvt. Ltd.

....RESPONDENT

**SECTION**

**U/s 9 of IBC, 2016**

**Order delivered on 09.03.2023**

**CORAM:**

**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)**

**SHRI RAHUL PRASAD BHATNAGAR, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Sus. Board

: Mr. Shivansh Agarwal, Advocate.

For the RP

: Adv Rakeh Kumar Bajaj

**ORDER**

Let this matter be listed before the Regular Bench on **28.03.2023**.

**-SD-**

**(RAHUL BHATNAGAR)  
MEMBER (TECHNICAL)**

**-SD-**

**(BACHU VENKAT BALARAM DAS)  
MEMBER (JUDICIAL)**